

ITEM NO.2

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 33688/2015

(Arising out of impugned final judgment and order dated 22-05-2015 in WA No. 30545/2015 passed by the High Court Of Judicature At Allahabad)

UNION OF INDIA & ORS.

Petitioners

VERSUS

RAM NARESH & ORS.

Respondents

(FOR ON IA 1/2017 FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 2/2017 FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 3/2017)

Date : 11-04-2018 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioners

Ms. Niranjana Singh, Adv.
Ms. Abha R. Sharma, Adv.
Mrs. Anil Katiyar, AOR

For Respondents

Respondent-in-person

UPON hearing the counsel the Court made the following
O R D E R

Let this matter be listed alongwith SLP(C) No. 30621/2011 and connected matters on 11.7.2018 before an appropriate Bench.

(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar